

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: LINERS INDIA LIMITED Date of Commencement of Liquidation: 27-08-2019; List of Stakeholders as on Date: 30-09-2020; Name of IP: Mr. Prabhakar Nandiraju; Last 5 digit of registration number: 11030

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	2	275598008	2	275598008	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	11	29908102	11	29202574	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	1	59432482	1	40174640	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	1	3784038	1	3784038	0	0	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	55961182	3	55961182	0	0	00	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	34	67726978	34	65601462	0	0	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	14	104388034	14	103005370	0	0	0	<a href="#">Annexure 9</a>
Total		66	596798824	66	573327274	0	0	0	